NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1045/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
                                                    MEMBER (J)

                                          SHRI V. NALLASENAPATHY
                                                    MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2018

NAME OF THE PARTIES: Vandana Udhyog Ltd.
                                            V/s.
                               Manush Commodities Ltd & Ors.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	ANUSH MATHKAR		Asmathar
2	DHANANJAY KUMAR i/b CYRIL AMARCHAND MANGALDAS		
	ADV. FOR FINANCIAL CREDITOR (ILL&FS)		
	SHRUTI SARDESSAI i/b AADESH MEHTA, IRP	COUNSEL	
	ASHISH PYASI	Advocate i/b Dhir & Dhir Associates Adv. for Corporate Debtor erstwhile management	AP

ORDER

CP 1045/I&BP/NCLT/MB/MAH/2017

The Counsel appearing on behalf of the Committee of Creditors has mentioned that this Bench passed an order on 13.11.2017 for replacement of Interim Resolution Professional with Resolution Professional but that order, the Registry not being able to trace it out so far, he says, intimation has not gone to IBBI for recommendation of the name of the Resolution professional.

In view of the submissions made by the Counsel appearing on behalf of the Committee of Creditors, when this Bench enquired about this issue, the Registry has confirmed the information given by the Counsel appearing on behalf of the Committee of Creditors saying that the Registry could not trace out the said order despite the Registry made all efforts to locate that order.

In the light of this factual aspect, for the Resolution of the Committee of Creditors is on record reflecting the approval for replacement of the IRP namely Mr. Adesh Kumar Mehta with RP namely Mr. Arun Kumar (Registration No.IBBI/IPA-003/IP-N00030/2017-18/10230)by the Committee of Creditors, this Bench hereby has given directions to the Registry to communicate to IBBI for recommending the name already suggested by the CoC and place before this Bench within 10 days hereof.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)